

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 134/TT/2015**

Subject : Truing up transmission tariff for 2009-14 block and determination of transmission tariff for 2014-19 tariff block for LILO of Vapi-Jhanore, 400 kV D/C line from SUGEN to a point near Gandhar with LILO of one circuit of existing Gandhar-Dehgam 400 kV D/C line, 400 kV line from LILO point on Jhanore(Gandhar)-Dehgam line to 400 kV Sub-station of PGCIL at Pirana (Kamod) and opening of LILO point near Gandhar.

Date of Hearing : 28.4.2016.

Coram : Shri Gireesh B. Pradhan, Chairperson  
Shri A. K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M. K. Iyer, Member

Petitioner : Torrent Power Grid Limited (TPGL)

Respondents : Torrent Power Limited and 10 others

Parties present : Shri R.S. Negi, TPGL

**Record of Proceedings**

The representative of the petitioner requested to the Commission for some more time to file revised petition, which was accepted by the Commission.

2. None appeared on behalf of the respondents.

3. The Commission directed the petitioner to file the revised petition with all required information sought in vide RoP dated 15.3.2016 .The petitioner was further directed to clarify cost of initial spares to be capitalized, since the capital cost as on COD is to be adjusted and the petitioner has submitted that the cost of initial spares has been claimed during 2015-16 as it was not discharged at the time of true up.



4. The Commission directed to list the instant petition on 31.5.2016.

By order of the Commission

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(T. Rout)  
Chief (Law)

